

(8)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1545/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017



NAME OF THE PARTIES: Cotmac Industrial Trading Pvt. Ltd.
V/s.

Raj Process Equipments & Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Adv. Kunel Ranungo For Corporate Debtor		
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2.	CS Ritesh Mahajan Uddhav Sane For Operational Creditor (Petitioner)		 
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ORDER

CP No. 1545/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as Corporate Debtor are present.

For the Corporate Debtor's Counsel having come forward to settle this issue with the Petitioner herein, at their request, list this matter on **05.01.2018** for reporting settlement.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)